

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 25.08.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.25AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(INS) No.239/2022 (IA NO 513, 512/2022)	Mr. Satyan Kasturi V STATE BANK OF INDIA	Avinash Krishnan Ravi, Jerin Asher Sojan, Vikram Veerasamy	Vipin Warriar, Vidyalakshmi, Mummaneni Vazra Laxmi

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1. Asst Registrar -PH No.: 044-2888 0504
2. For VC Link - nclatchennai@gmail.com